

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 14 OF 2017,
APPEAL NO. 49 OF 2017
APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017**

Dated: 12th April, 2019

APPEAL NO. 14 OF 2017

In the matter of:

Rajasthan Textile Mills Association

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

APPEAL NO. 49 OF 2017

In the matter of:

Vedanta Limited

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017

In the matter of:

M/s. Lord Chloro Alkai Ltd. & Ors.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **27-05-2019**.

Court Master / PPS